

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.No.502/KB/2017

**Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 04th January 2018, 10.30 A.M

Name of the Company	Aryan Mining & Trading Corporation Pvt.Ltd,-Versus-Brahmani River Pellets Ltd. & Ors		
Under Section	241/242		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

- 1) Mr. S.K. Kapoor, Adv
- 2) Mr. Ravi Kapoor, Adv
- 3) Mr. Gaurav Khaitan, Adv
- 4) Mr. Nirmalya Dasgupta, Adv
- 5) Mr. Shashank Mitra, Adv
- 6) Mr. Smriti Tiwari, Adv
- 7) Ms. Priya Basu, Adv
- 8) Mr. Rajesh Mukherjee, Adv

Respondent
adv. 14/15

Rajesh
4/1/18

Adheesh Agarwal, Adv } Respondent 9, 10, 11, 13
Adheesh
4/1/18

1. ANUJ SINGH, Adv.
2. URMILA CHAKRABORTY, Adv.
3. RITOBAN SARKAR, Adv.

for the
Petitioner.

4.1.18.

1. Mr. Shreyas Singh, Adv
2. Mr. Ankan Rai, Adv

Respondents 1, 2, 3, 4, 5, 6
1-6
Ankan
4/1/18

P.T.O.

ORDER

Ld. Counsel for the petitioner and the respondent nos. 1 to 6, 9, 10, 11 and 13 to 15 is present.

List it on 05/01/2018.

(Jinan K.R.)
Member (J)

(V.P.Singh)
Member (J)